

9.3.2006

O.A. NO. 1479/00

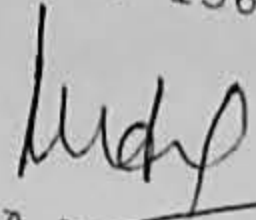
Hon'ble Mr. A.K. Bhatnagar, J.M

Hon'ble Mr. A.K. Singh, A.M

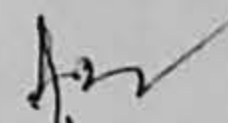
Heard Sri A.N. Ambasta counsel for the applicant.

On the mention of the applicant's counsel, we have summoned this case today from the Registry. Learned counsel for the applicant has filed Misc. Application No. 1561/06 for withdrawal of the O.A. as the reliefs claimed by the applicant have already been granted to him; therefore, he wants to withdraw this O.A.

Sri M.K. Sharma holding brief of Sri A.K. Gaur counsel for the respondents is present and confirmed the arguments of the applicant's counsel. Accordingly, the O.A. is dismissed as having become infructuous. M.A. NO. 1561/06 stand disposed of.


A.M

Manish/-


J.M